

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.423
Appeal No. 309/252/ND/2023

IN THE MATTER OF:

Sunsoft Infrastructure Private Limited	...	Appellant
Versus		
Registrar of Companies	...	Respondent

Under Section 252(3)

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant	: CS Shivam Rastogi, Adv. Rushil Mittal
For the Respondent	: Adv. Simran Jha, on behalf of Adv. Aseem Chawla, Sr. Standing Counsel
For the RoC	: Adv. Aakash Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

No representation on behalf of the Appellant. List the matter on **06.08.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)